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ITEM NO.102

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2066-2067 OF 2009

NARENDER KUMAR

Appellant (s)

VERSUS

STATE(N.C.T.OF DELHI)

Respondent(s)

(With office report )

Date: 21/05/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE DIPAK MISRA  
[VACATION BENCH]

Amicus

Mr. A. Yakesh Anand, Adv.  
Mr. Nimit Mathur, Adv.

For Appellant(s)

Mr. Atul Jha, Adv.  
Mr. Dharmendra Kumar Sinha, Adv. (Not present)

For Respondent(s)

Ms. Rekha Pandey, Adv.  
Ms. Gargi Khanna, Adv.  
Mrs Anil Katiyar, Adv. (Not present)

UPON hearing counsel the Court made the following  
O R D E R

We have heard Mr. A.Yakesh Anand, learned amicus and  
Ms. Rekha Pandey, learned counsel for the respondent-State  
and perused the record.

Orders reserved.

(Parveen Kr.Chawla) (M.S. Negi)  
Court Master Court Master